

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

ORDER

In pursuance of letter No. 169-179/DHC/Gaz./G-2/Judgment/2019 dated 15/01/2019 of the Hon'ble High Court of Delhi, the following committee at New Delhi District is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer/Member	Designated As
Witness Protection Committee	District & Sessions Judge New Delhi District	Chairman
	Deputy Commissioner of Police New Delhi District	Member
	The Director, Directorate of Prosecution Patiala House Courts, New Delhi	Member Secretary
	<i>Branch Incharge – General Branch</i>	

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Note:- The Administrative Officer/Branch Incharge, General Branch shall ensure that files of the aforesaid Committees are presented before the Ld. Chairperson or Member(s) as and when required. In case, concerned Administrative Officer happens to be on leave, the Branch Incharge/dealing official of the said branch shall present the file so required till further orders.

(Poonam A. Bamba)
District & Sessions Judge, NDD
Patiala House Courts, New Delhi

No. 866-945 Admn./Committee/DJ/NDD/2019

Dated : 29/01/2019

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Ld. District & Sessions Judge (HQ), Tis Hazari, Delhi.
3. The Ld. District & Sessions Judge (*West, East, North-East, Shahdara, South, South-East, South-West, North-West, North*) District, Delhi/New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. All the Judicial Officers, New Delhi District, PHC, ND.
6. The Secretary, NDDLSA, New Delhi District, PHC, ND.
7. All the Administrative Officers (Judicial)/Branch Incharges, NDD, PHC, ND
8. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
9. P.S. to the undersigned.
10. APRO, New Delhi District, PHC, ND.
11. The Branch Incharge, General Branch, New Delhi District, PHC, ND for necessary compliance.

District & Sessions Judge, NDD
Patiala House Courts, New Delhi